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## (2024) 05 ITAT CK 0064

## **Income Tax Appellate Tribunal (Delhi SMC Bench)**

Case No: Income Tax Appeal No. 596/DEL/2024

Parish Agarwal HUF APPELLANT

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ITO RESPONDENT

Date of Decision: May 30, 2024

**Acts Referred:** 

• Income Tax Act, 1961 - Section 80C, 144, 147, 148

Hon'ble Judges: Shamim Yahya, (AM); Sudhir Pareek, J

**Bench:** Division Bench

Advocate: Dishant Sethi, Sumangla Saxena, Shyam Sunder, Om Parkash

Final Decision: Allowed

**Judgement**